

(b) A tripartite meeting was convened on May, 5, 1962, wherein it was decided that if the unions and managements do not set right their respective lapses and law and order situation in coal mines does not improve within a period of six months, the Government would appoint a High Power Commission to look into the matter.

Shri Daji: Is the Government aware that even after this tripartite meeting, the mines and coal fields in this area have continued the mal-practices for which the meeting was held? What steps are being taken to counteract this?

The Minister of Planning, Labour and Employment (Shri Nanda): This meeting was on May 5th and not a very long time has elapsed since then. In consequence of those decisions certain steps had to be taken; they are being taken. Much has been said about the lapses and the law and order situation but actually when we asked the parties concerned including the trade unions, they did not submit any information. Anything else which has happened after that certainly could be communicated to us or to the officer who has been appointed to look into this matter.

Shri Daji: The information which the Minister sought for had been communicated by me personally on behalf of the union. Has the Minister looked into those complaints and have any steps been taken?

Shri Nanda: I will check it up. What was the date on which he has given that information?

Shri Daji: A week back I sent it to the Minister.

Shri Nanda: I will check it up.

Shri S. M. Banerjee: I want to know whether it is a fact that the agreement reached and the assurances given at the time of the settlement

of the dispute in the modern Satgram colliery have not yet been implemented by the employers and if so what steps are being taken against these employers?

Shri Nanda: This is part of the decision taken or recommendation adopted at that conference. It refers specifically to the situation in this colliery and it deals with the question which the hon. Member has in his mind.

Shri K. N. Pande: May I know whether the employers and the workers both are responsible for the disturbed condition or the employers only?

Shri Nanda: I could not pre-judge; there is an enquiry going to be made about it.

Shri Prabhat Kar: The hon. Minister has stated that if the law and order situation does not improve within six months, Government is going to institute a high power enquiry committee. The problem is between the labour and the employer. In spite of taking steps against the employers why is the Government trying to appoint a highpower commission, for what purpose?

Shri Nanda: Whatever steps are needed to be taken, they are being taken and will be taken in the course of the next six months. A special officer, as I said, is being appointed to deal with the situation. Therefore, it is not that nothing is being done because of that declaration. The hope is that it will not be necessary to appoint a Commission.

Jute Mills

*1131. **Shri D. C. Sharma:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any measures have been taken or are proposed to be taken to modernise jute mills in the country an dincrease exports of jute; and

(b) if so, what are they?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

Modernisation of the Jute Industry upto the spinning stage has virtually been completed. For this purpose, the Government sanctioned financial assistance to the mills in the form of loans to the extent of Rs. 7.19 crores through the N.I.D.C. The loan assistance will be continued during the Third Plan period, for the modernisation of the post spinning stages. Government propose to allow expansion in the spinning capacity in mills to match the weaving capacity of all looms on one shift basis and also encourage diversification of production by the installation of additional broad looms to step up export of carpet backing cloth. Foreign exchange for importing machinery and broad looms is being released.

Shri D. C. Sharma: May I know when this process of modernisation will be completed?

Shri Manubhai Shah: As far as the spinning section is concerned, the process is already completed. But now we are expanding the jute spinning sector and also modernising the weaving and back processing.

Shri D. C. Sharma: I want to know when it will be complete.

Shri Manubhai Shah: It is already completed as far as the spinning section is concerned.

Shri D. C. Sharma: There are three stages. The first stage is complete. The second and third stages are still there. When will all this be completed?

Shri Manubhai Shah: There are no three stages as such. As I said, the spinning part is already modernised. The weaving part is being expanded by broad looms and also replacement of the old looms; and the back process in spinning and processing is also being modernised. All this will be completed by the end of the third Plan or perhaps by the fourth year of the third Plan.

Shri D. C. Sharma: It is said there will be diversification of production. May I know the kind of diversification which is aimed at?

Shri Manubhai Shah: The major diversification programme is the linoleum cloth, rubberised types of backing cloth, plasticisation of the adhesion cloth and broad loom for carpet weaving, which is used extensively in the United States.

Shri Sham Lal Saraf: After all this modernisation is completed, may I know what will be the result or the income with regard to the sales in foreign countries, especially in the light of competition from Pakistan and other countries?

Shri Manubhai Shah: As for the first part of the question, when modernisation and expansion are completed, the industry may yield about Rs. 25 crores to Rs. 30 crores extra by way of foreign exchange. As far as the competition from other countries is concerned, all care is being taken to see that in whatever we are capable of producing we maintain the leadership.

Shri Prabhat Kar: May I know, as a result of modernisation and introduction of this new scheme, how many labourers in the jute mills will be declared surplus?

Shri Manubhai Shah: None.

Shri Heda: The hon. Minister has stated that the present spinning capacity has been modernised and he has referred to expansion also. May

I know whether Government have decided upon the expanded capacity and, if so, whether new mills would be located in different States?

Shri Manubhai Shah: There will be vertical expansion. It will not be new units. The existing units will expand their spinning capacity by 15 per cent.

श्री विभूति मिश्र : मैं जानना चाहता हूँ कि जूट मिल्स का मोडर्नाइजेशन और ऐक्सपेंशन हो जाने के बाद जूट प्रोसेसिंग पर क्या असर पड़ेगा और बफर स्टॉक हमारी सरकार कितना बढ़ा देगी ?

श्री मनुभाई शाह : यह तो जूट प्रोसेसिंग की ही तरफ है। उसके दाम ज्यादा से ज्यादा मिलेंगे। मेम्बर साहब को पता है। उसकी कोशिश कर रहे हैं। बफर स्टॉक एजेंसी ने ५ लाख मन जूट खरीदी है और सरकार उसमें और भी मदद करने को तैयार है।

श्री फ० गो० सेन : क्या यह बात सही है कि सरकार २ लाख रुपये की जूट बाहर भेज रही है और अगर बाहर भेज रही है तो क्यों भेज रही है ?

श्री मनुभाई शाह : ऐसी मुश्किलता नहीं थी लेकिन चूँकि हम फोरन एक्सचेंज अनुरोध करना चाहते हैं और चूँकि वह हमारे काम नहीं आती थी इसलिए हमने २ लाख गांठ एक्सपोर्ट करने का निश्चय किया है और उसकी इजाजत दे दी है।

Dr. Ranen Sen: Is it a fact that the Indian Jute Mills' Association has already declared that after this modernisation, nearly 60,000 workers will be declared surplus?

Shri Manubhai Shah: No such declaration has come to our notice. But, as the hon. Member knows, there is a working-time agreement which cannot render any workmen surplus.

Administration

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*1132. { **Shri Bhagwat Jha Azad:**
Shri E. Madhusudan Rao:
Shri Bhakt Darshan:

Will the Minister of Planning be pleased to state:

(a) whether Government had requested a former deputy chairman of Planning Commission to study and submit a report on steps to be taken to gear up the administration; and

(b) if so, whether the report has been submitted?

The Deputy Minister in the Ministry of Labour and Employment (Shri C. R. Pattabhi Raman): (a) and (b). At the request of the Planning Commission, Shri V. T. Krishnamachari is engaged in studying two sets of questions, (a) question relating to administrative personnel at different levels in States, and (b) administrative problems arising from the introduction of democratic institutions at the district and block level. Shri Krishnamachari has completed discussions with State Governments. His report is under preparation.

Shri Bhagwat Jha Azad: Has he given any indication by what time he will be able to submit his report?

Shri C. R. Pattabhi Raman: I can only say shortly.

श्री भक्त दर्शन : श्रीमन्, मैं यह जानना चाहता हूँ, कि इस समय जो प्रशासन की व्यवस्था है, उसमें कौनसी खास अड़चन आई थी जिसकी वजह से यह अध्ययन करवाया जा रहा है।

याज्ञना तथा घम और रोज़गार मन्त्री (श्री मन्ना) : यर्ड फाइव यीअर प्लान के डाकुमेंट में ही बहुत सी नई बातें उसमें दाखिल की गई थीं, जिनके बारे में ज्यादा जांच करने की जरूरत थी। उसका एक हिस्सा उन को घौपा गया है।